

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5103
ANSWERED ON:10.12.2010
UPGRADATION OF MATERNITY HOSPITALS
Ramkishun Shri

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether proposals for providing basic medical facilities and upgradation of maternity and infant care services in hospitals in Uttar Pradesh, Andhra Pradesh, Jharkhand, Chhattisgarh, Bihar, Madhya Pradesh and Maharashtra etc. are lying pending with the Government;
- (b) if so, the details thereof;
- (c) the action taken by the Government in this regard; and
- (d) the time by which the said proposals are likely to be approved by the Government?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (d): Under the National Rural Health Mission (NRHM), funds are provided to all States/UTs to strengthen their health infrastructure for providing basic medical facilities as well as for upgradation of maternity and infant care services in hospitals. The respective State/UT Governments prepare their Annual Programme Implementation Plan (PIP) based on felt needs and submit it to the Ministry every year. The PIPs are examined in the Ministry and are considered and approved by the National Programme Coordination Committee (NPCC). Funds are released to the States/UTs on approval of NPCC every year for actual implementation.